

F. No. 01/82/00012/AM24/DES-III/26
Government of India
Ministry of commerce and Industry
Department of commerce
Directorate General of Foreign Trade
(Norms Committee-III)

H-Wing, Room No.414
Udyog Bhawan, New Delhi-110011

Dated: 18th/03/2024

CORRIGENDUM

Subject: Corrigendum in respect of Case No. 44 of Minutes of Meeting No.NC/3/MEET/Jul/202324/9 dated 28/07/2023 – reg.

In respect of case no. 44 of Minutes of Meeting No.NC/3/MEET/Jul/202324/9 dated 28/07/2023 following norms were fixed against Advance Licence No. 0311002655 dated 19/03/2021 issued to M/s Reyaansh Healthcare:

Case No. 44/NC/3/MEET/Jul/202324/9	Party Name: M/s Reyaansh Healthcare	Meet No. & Date: No. NC/3/MEET/Jul/202324/9 Dt. 28/07/2023	Status:
HQ File No. HQRNORMAPPLY00107278AM21	RA File No. 03AA04022151AM21	Licence No. & Date No. 0311002655 Dt. 19/03/2021	Approved

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under para 4.07 of HBP Vol.1 as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty.
IMPACT SOLUTION FOR CATS 0.40 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 10 MG)	1 Number	1	MOXIDECTIN	122.40 gms.
IMPACT SOLUTION FOR CATS 0.80 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 10 MG)	1 Number	2	MOXIDECTIN	244.80 gms.
IMPACT SOLUTION FOR DOGS 0.40 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 25 MG)	1 Number	3	MOXIDECTIN	306.00 gms.
IMPACT SOLUTION FOR DOGS 1 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 25 MG)	1 Number	4	MOXIDECTIN	765.00 gms.
IMPACT SOLUTION FOR DOGS 2.50 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 25 MG)	1 Number	5	MOXIDECTIN	765.00 gms.
IMPACT SOLUTION FOR DOGS 4 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 25 MG)	1 Number	6	MOXIDECTIN	1530.00 gms.

RA concerned may take further necessary action as per above decision of NC.

2. It is now observed that quantity of export product inadvertently mentioned as **1 Number** Instead of **total export product**. Subsequently norms were fixed in NC-III Meeting No. NC/3/MEET/Jul/202324/9 dated 28/07/2023 and Minutes were also uploaded on DGFT website.

3. In view of above, in consultation with Technical Expert and approval of Chairman, NC-III, it has been decided to correct the ad-hoc norms with respect to Advance Authorization No. 0311002655 dated 19/03/2021 as under:-


18/3/2024.

Case No. 44/NC/3/MEET/Jul/202324/9	Party Name: M/s Reyaansh Healthcare	Meet No. & Date: No. NC/3/MEET/Jul/202324/9 Dt. 28/07/2023	Status:
HQ File No. HQRNORMAPPLY00107278AM21	RA File No. 03AA04022151AM21	Licence No. & Date No. 0311002655 Dt. 19/03/2021	Approved

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under para 4.07 of HBP Vol.1 as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty.
IMPACT SOLUTION FOR CATS 0.40 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 10 MG)	30000 Number	1	MOXIDECTIN	122.40 gms.
IMPACT SOLUTION FOR CATS 0.80 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 10 MG)	30000 Number	2	MOXIDECTIN	244.80 gms.
IMPACT SOLUTION FOR DOGS 0.40 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 25 MG)	30000 Number	3	MOXIDECTIN	306.00 gms.
IMPACT SOLUTION FOR DOGS 1 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 25 MG)	30000 Number	4	MOXIDECTIN	765.00 gms.
IMPACT SOLUTION FOR DOGS 2.50 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 25 MG)	12000 Number	5	MOXIDECTIN	765.00 gms.
IMPACT SOLUTION FOR DOGS 4 ML (EACH ML CONTAINS IMIDACLOPRID 100 MG +MOXIDECTIN 25 MG)	15000 Number	6	MOXIDECTIN	1530.00 gms.

RA concerned may take further necessary action as per above decision of NC.


18/3/2024
रमन कुमार/RAMAN KUMAR
उपनिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
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Directorate General of Foreign Trade
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